

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12135/2018

LALTA (DIED) THROUGH LEGAL HEIRS & ORS.

Petitioner(s)

VERSUS

BALIRAJ ALIAS BALIRAM & ORS.

Respondent(s)

Date : 06-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
[IN CHAMBER]

For Petitioner(s) Mr. Anurag Tomar, Adv.
Mr. S. K. Verma, AOR

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner submits that affidavit
of service has been filed on 19.7.2021.

Office to verify and proceed.

(BABITA PANDEY)
COURT MASTER

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR